



World wide obligation  
for your SUCCESS

# PLB Logistics Pvt. Ltd.

Date: 16.10.2019

To

SIMPEX SAFETY & APPARELS LLP.,  
Of FA/57/1, NARAYAN TALA WEST,  
P.O. DESHBANDHU NAGAR,  
KOLKATA – 700059.

Subject: Demand notice/invoice demanding payment in respect of unpaid operational debt due from you under the Insolvency and Bankruptcy Code, 2016.

Dear Sir/Madam,

1. This letter is a demand notice/invoice demanding payment of an unpaid operational debt due from you.
2. Please find particulars of the unpaid operation debt below :

## PARTICULARS OF OPERATIONAL DEBT

1. TOTAL AMOUNT OF DEBT	Rs.6,61,136/- (Rupees Six Lakh Sixty One Thousand One Hundred and Thirty Six only). (Including Interest)
DETAILS OF TRANSACTIONS ON ACCOUNT OF WHICH DEBT IS FELL DUE,	Ocean Freight, Custom Clearance and



World wide obligation  
for your SUCCESS

# PLB Logistics Pvt. Ltd.

AND THE DATE FROM WHICH SUCH DEBT FELL DOWN	Transportation to various sites. 18.03.2018
2. AMOUNT CLAIMED TO BE IN DEFAULT AND THE DATE ON WHICH THE DEFAULT OCCURRED (ATTACH THE WORKINGS FOR COMPUTATION OF DEFAULT IN TABULAR FORM)	Rs.6,61,136/- (Rupees Six Lakh Sixty One Thousand One Hundred and Thirty Six only). (Including Interest)  (Principal = Rs.5,33,509/- + Interest @ 18% per annum from 18.03.2018 to 15.10.2019 = Rs.1,27,627/-) = <b>Rs 6,61,136/-</b>  18.03.2018
3. PARTICULARS OF SECURITY HELD, IF ANY, THE DATE OF ITS CREATION, ITS ESTIMATED VALUE AS PER THE CREDITOR. ATTACH A COPY OF A CERTIFICATE OF REGISTRATION OF CHARGE ISSUED BY THE REGISTRAR OF COMPANIES (IF THE CORPORATE DEBTORS IS A COMPANY)	NIL
4. DETAILS OF RETENTION OF TITLE ARRANGEMENTS (IF ANY) IN RESPECT OF GOODS TO WHICH THE OPERATIONAL DEBT REFERS.	NIL
5. RECORD OF DEFAULT WITH THE INFORMATION UTILITY (IF ANY)	NIL
6. PROVISION OF LAW, CONTRACT OR OTHER DOCUMENT UNDER WHICH DEBT HAS BECOME DUE	Indian Contract Act ,1872
7. LIST OF DOCUMENTS ATTACHED TO THIS APPLICATION IN ORDER TO PROVE THE EXISTENCE OF OPERATIONAL DEBT AND THE AMOUNT IN DEFAULT	1- Copy of Ledger Account maintained with the Operational Creditor is annexed hereto and marked as "A".



World wide obligation  
for your SUCCESS

# PLB Logistics Pvt. Ltd.

	2- Computation of debts due in Tabular Form is annexed hereto and marked as "B".
--	--

3. If you dispute the existence or amount of unpaid operational debt (in default) please provide the undersigned, within ten days of the receipt of this letter, of the pendency of the suit or arbitration proceedings in relation to such dispute filed before the receipt of this letter/notice.

4. If you believe that the debt has been repaid before the receipt of this letter, please demonstrate such repayment by sending to us, within ten days of receipt of this letter, the following :

a) an attested copy of the record of electronic transfer of the unpaid amount from the bank account of the corporate debtor; or

b) an attested copy of any record that PLB Logistics Private Limited have received the payment.

5. The undersigned request you to unconditionally repay the unpaid operational debt (in default) in full within ten days from the receipt of this letter failing which we shall initiate a corporate insolvency resolution process in respect of SIMPEX SAFETY & APPARELS LLP.

Yours sincerely,

Signature of person authorized to act

*Kuldip Baid*

on behalf of the operational creditor :

✓



World wide obligation  
for your SUCCESS

# PLB Logistics Pvt. Ltd.

	2- Computation of debts due in Tabular Form is annexed hereto and marked as "B".
--	--

3. If you dispute the existence or amount of unpaid operational debt (in default) please provide the undersigned, within ten days of the receipt of this letter, of the pendency of the suit or arbitration proceedings in relation to such dispute filed before the receipt of this letter/notice.

4. If you believe that the debt has been repaid before the receipt of this letter, please demonstrate such repayment by sending to us, within ten days of receipt of this letter, the following :

a) an attested copy of the record of electronic transfer of the unpaid amount from the bank account of the corporate debtor; or

b) an attested copy of any record that PLB Logistics Private Limited have received the payment.

5. The undersigned request you to unconditionally repay the unpaid operational debt (in default) in full within ten days from the receipt of this letter failing which we shall initiate a corporate insolvency resolution process in respect of SIMPEX SAFETY & APPARELS LLP.

Yours sincerely,

Signature of person authorized to act

*Kuldip Baid*

on behalf of the operational creditor :

✓



# PLB Logistics Pvt. Ltd.

*World wide obligation  
for your SUCCESS*

Name in Block letters : KULDIP BAID

Position with or in relation to the

operational creditor : DIRECTOR

Address of person signing : 1, GRASTIN PLACE, ORBIT HOUSE,  
3<sup>RD</sup> FLOOR, KOLKATA 700001



World wide obligation  
for your SUCCESS

# PLB Logistics Pvt. Ltd.

## FORM-4

### (Clause-B of Sub-Rule 1 of Rule 5)

To

SIMPEX SAFETY & APPARELS LLP.,  
Of FA/57/1, NARAYAN TALA WEST,  
P.O. DESHBANDHU NAGAR,  
KOLKATA – 700059.

Sub: Notice attached to Invoice demanding payment

Sir/Madam,

PLB Logistics Private Limited, hereby provides notice for repayment of the unpaid amount of INR Rs. 6,61,136/- that is in default as reflected in the Invoice attached to this notice.

In the event, you do not repay the debt due to us within 10 days of receipt of this notice, we may file an application before the Adjudicating Authority for initiating a Corporation Insolvency Resolution Process under Section 9 of the Code.

Yours sincerely,

Signature of person authorized to act  
on behalf of the operational creditor :

*Kuldip Baid*

Name in Block letters :

KULDIP BAID

Position with or in relation to the

Operational creditor :

DIRECTOR

Address of person signing :

1, GRASTIN PLACE, ORBIT  
HOUSE, 3<sup>RD</sup> FLOOR, KOLKATA 700001



World wide obligation  
for your SUCCESS

# PLB Logistics Pvt. Ltd.

## FORM-4

### (Clause-B of Sub-Rule 1 of Rule 5)

To

SIMPEX SAFETY & APPARELS LLP.,  
Of FA/57/1, NARAYAN TALA WEST,  
P.O. DESHBANDHU NAGAR,  
KOLKATA – 700059.

Sub: Notice attached to Invoice demanding payment

Sir/Madam,

PLB Logistics Private Limited, hereby provides notice for repayment of the unpaid amount of INR Rs. 6,61,136/- that is in default as reflected in the Invoice attached to this notice.

In the event, you do not repay the debt due to us within 10 days of receipt of this notice, we may file an application before the Adjudicating Authority for initiating a Corporation Insolvency Resolution Process under Section 9 of the Code.

Yours sincerely,

Signature of person authorized to act  
on behalf of the operational creditor :

*Kuldip Baid*

Name in Block letters :

KULDIP BAID

Position with or in relation to the

Operational creditor :

DIRECTOR

Address of person signing :

1, GRASTIN PLACE, ORBIT  
HOUSE, 3<sup>RD</sup> FLOOR, KOLKATA 700001

A

**PLB LOGISTICS PRICATE LIMITED**  
Ledger Of SIMPEX SAFETY AND APPARELS LLP

DATE	PARTICULARS	JOB NO.	INVOICE AMT.	TDS AMT.(2% ON sub- TOTAL)	REC'D AMT
	B/C		405,281.00		
09-04-18	NEFT	(DEPOSIT TO FEDERAL BANK)			84,559.00
28-06-18	NEFT	(DEPOSIT TO FEDERAL BANK)			30,286.00
27-04-18	363IN1042990318	PLB/2018/J-1643	24,576.00	421.00	
31-10-18	NEFT	FEDERAL / J-1643			24,155.00
09-06-18	CCT/PIR/19892	PLB/2018/J-1666	38,913.00	678.00	
20-10-18	NEFT	FEDERAL			38,235.00
09-06-18	851158000424	PLB/2018/J-1667	7,670.00	130.00	
20-10-18	NEFT	FEDERAL / J-1667			7,540.00
19.12.2018	CCT/PIR/20304	PLB/2018/J-1751	35,276.00	0.00	
24-12-18	NEFT	PLB/2018/J-1751			35,276.00
04-07-18	CCT/HAM/20033	PLB/2018/J-1680	76,008.00		
26-09-18		(walter)			76,008.00
31-08-18	CCT/HAM/20247	PLB/2018/J-1704	63,548.00	1,097.00	
24-12-18	NEFT / federal	PLB/2018/J-1704			62,451.00
16-05-18	770537083	PLB/2018/J-1659	101,328.00		
05-07-18	AAJ0103851	PLB/2018/J-1683	29,820.00		
16-07-18	CCT/PIR/20021	PLB/2018/J-1690	29,533.00		
15-09-18	AWB # 217-2230-1775	PLB/2018/J-1712A	15,694.00		
29-12-18	500438002164	PLB/2018/J-1758	30,574.00		
31-01-19	15742234334	PLB/2018/J-1770	17,517.00		
31-01-19	80704285945	PLB/2018/J-1771	8,277.00		
31-01-19	80704285761	PLB/2018/J-1772	10,604.00	182.00	
16-02-19	SHLCUC19000013	PLB/2018/J-1781	12,053.00		
16-02-19	80704285923	PLB/2018/J-1784	8,277.00		
09.08.2019	neft	to federal			10,422.00
13.09.2-19	NEFT	to federal			10000

914,949.00	2,508.00	378,932.00
------------	----------	------------

Balance Status

533,509.00
------------





World wide obligation  
for your SUCCESS

# PLB Logistics Pvt. Ltd.

'B'

## TABULAR COMPUTATION

Particulars	Amount
1) Outstanding amount as on 15.10.2019.	Rs.5,33,509/-
2) Add: Interest @ 18% p.a. as per the computation sheet attached for interest marked as "X".	<u>Rs. 1,27,627/-</u>
<b>Total:</b>	<b>Rs. 6,61,136/-</b> =====

(Rupees Six Lakhs Sixty One Thousand One Hundred and Thirty Six only)

# SIMPEX SAFETY AND APPARELS LLP

FA - 57/1 NARAYANATALA ROAD,  
 DESHBANDHU NAGAR,  
 KOLKATA-700059  
 GSTIN: 19ADCF52598G1Z0

BILL NO	BILL DATE	BILL SUBMISSION	BILL AMT	BALANCE	DUE DATE + 30	UPTO	DAYS	RATE	INTEREST AMT
PLB/2018/J-1594	17-02-2018	18-02-2018	1,14,604.00	1,14,604.00	18-03-2018	15-10-2019	576	18%	32554
PLB/2018/J-1601	29-03-2018	30-03-2018	52,965.00	52,965.00	30-04-2018	15-10-2019	533	18%	13922
PLB/2018/J-1602	28-02-2018	01-03-2018	98,291.00	98,291.00	01-04-2018	15-10-2019	559	18%	27096
PLB/2018/J-1617	20-03-2018	21-03-2018	24,576.00	24,576.00	21-04-2018	15-10-2019	542	18%	6569
PLB/2018/J-1659	16-05-2018	17-05-2018	1,01,328.00	1,01,328.00	17-06-2018	15-10-2019	485	18%	24235
PLB/2018/J-1683	05-07-2018	06-07-2018	29,820.00	29,820.00	06-08-2018	15-10-2019	435	18%	6397
PLB/2018/J-1690	16-07-2018	17-07-2018	29,533.00	29,533.00	17-08-2018	15-10-2019	424	18%	6175
PLB/2018/J-1712A	15-09-2018	16-09-2018	15,694.00	15,694.00	16-10-2018	15-10-2019	363	18%	2809
PLB/2018/J-1758	29-12-2018	30-12-2018	30,574.00	30,574.00	30-01-2019	15-10-2019	258	18%	3890
PLB/2018/J-1770	31-01-2019	01-02-2019	17,517.00	17,517.00	01-03-2019	15-10-2019	228	18%	1969
PLB/2018/J-1771	31-01-2019	01-02-2019	8,277.00	8,277.00	01-03-2019	15-10-2019	228	18%	931
PLB/2018/J-1781	16-02-2019	17-02-2019	12,053.00	2,053.00	17-03-2019	15-10-2019	212	18%	215
PLB/2018/J-1784	16-02-2019	17-02-2019	8,277.00	8,277.00	17-03-2019	15-10-2019	212	18%	865
			5,43,509.00	5,33,509.00					127627

DUE 5,33,509.00  
 INTEREST AMT 1,27,627.00  
 TOTAL 6,61,136.00